

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR**  
(Office of the Registrar General)

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**Subject: Appointment of Data Entry Operators in the High Court of Jammu and Kashmir pursuant to Notification No. 107 dated 13.04.2009 and Notification No. 03 dated 20.09.2018**

**ORDER**

No: 547 of 2021/RG

Dated:-19.07.2021

Whereas, pursuant to Advertisement Notification No. 107 dated 13.04.2009 and Notification No. 03 dated 20.09.2018, appointment of selected candidates for the posts of Data Entry Operators was made vide High Court Order No. 933 of 2021/RG dated 26.02.2021.

Whereas, as per the aforesaid appointment order, one Sh. Umer Nazir Lone S/o Sh. Nazir Ahmad Lone R/o Kilshay Payeen, Bandipora, was also temporarily appointed as Data Entry Operator under ST Category and was asked to join in the office of the Registrar Judicial, High Court wing Srinagar within 15 days from the date of issuance of the aforesaid appointment order.

Whereas, despite the lapse of more than the stipulated period provided for joining, Sh. Umer Nazir Lone S/o Sh. Nazir Ahmad Lone R/o Kilshay Payeen, Bandipora, did not join his services with the result one post of Data Entry Operator remained unfilled.

Whereas, waiting list for the post of Data Entry Operator, pursuant to the aforesaid notification, stands already notified vide High Court Notification No. 806 of 2021/RG dated 26.02.2021, which is in force for a period of six months from the date of issuance of the appointment order i.e., 26.02.2021. In the said list, Sh. Owiase Nazir Lone S/o Nazir Ahmad Lone R/o Kilshay Payeen, Bandipora, figures at serial No. 1 under ST category.


Therefore, consequent upon non-joining of Sh. Umer Nazir Lone S/o Sh. Nazir Ahmad Lone R/o Kilshay Payeen, Bandipora, (newly appointed Data Entry Operator under ST Category), sanction is accorded for temporary appointment of Sh. Owiase Nazir Lone S/o Nazir Ahmad Lone R/o Kilshay Payeen, Bandipora under ST Category (figuring at Serial No. 1 in the waiting

list) against the post of Data Entry Operator in the pay scale of Rs. 4500-7000 (pre-revised) now revised to Level-5 (29200-92300) and is posted in Srinagar wing of the High Court.

**Note:**

- a) The appointment of the candidate shall be subject to the condition that if anything adverse is found against him during the course of verification of his character, antecedents and the testimonials, his appointment shall be liable to be terminated/cancelled without any notice.
- b) The appointee shall join in the office of the Registrar Judicial, High Court wing Srinagar within a period of 15 days from the date of issuance of this order. In case he fails to join within the stipulated period, his appointment shall be deemed cancelled without any further notice.
- c) The Registrar Judicial shall get his testimonials and antecedents verified from the competent authority, before drawing his salary.

**By Order**

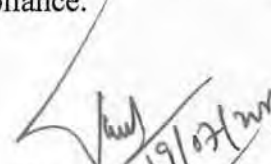
  
(Jawad Ahmed)  
Registrar General

No: 34094-106/RG/NG

Dated: 19.07.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar.  
.....for information.
5. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the official website of the High Court.
6. Director Finance, High Court Main wing, Jammu.
7. Accounts Officer, High Court of J&K, Jammu/Srinagar  
... for information and necessary action.
8. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
9. Sh. Owias Nazir Lone S/o Nazir Ahmad Lone R/o Kilshay Payeen, Bandipora  
..... for information and compliance.
10. Office file.

  
Registrar General